GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA UNSTARRED QUESTION NO.875 TO BE ANSWERED ON 9TH FEBRUARY, 2024

BENEFICIARIES UNDER PMGKAY

875 SHRI KARTIKEYA SHARMA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total number of beneficiaries benefited under the Pradhan Mantri Garib Kalyan Ann Yojana (PMGKAY) across the country, State-wise details thereof;
- (b) the total number of beneficiaries benefited through PMGKAY in the State of Haryana, district-wise details thereof; and
- (c) the major initiatives taken by the Ministry to ensure better implementation and 100 per cent food distribution in the State of Haryana?

A N S W E R MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

- (a): Presently, more than 80 Crore Pradhan Mantri Garib Kalyan Ann Yojana (PMGKAY) beneficiaries are getting benefits of free foodgrains across the country. The State-wise list of PMGKAY beneficiaries is attached as **Annexure-I**.
- (b): As conveyed by the Haryana State Government, the district-wise details of PMGKAY beneficiaries are attached as **Annexure-II**.
- (c): Under PDS reforms, ration cards/beneficiaries database have been completely digitized in all States/UTs, transparency portal and online grievance redressal facility/Toll-free number have been implemented in all States/UTs. Further online allocation has been implemented in all States/UTs (except UTs of Chandigarh and Puducherry which have adopted DBT Cash Transfer scheme) and supply chain has been computerized in 31 States/UTs. Presently, 99.8% ration cards are seeded with Aadhaar number at national level and almost all FPSs have been automated by installation of e-PoS devices for the distribution of food-grains in a transparent manner (electronically) through biometric /Aadhaar authentication of PMGKAY beneficiaries.

Further, the Haryana State Government has conveyed that all the essential commodities are being distributed through electronic point of sale machines (e-PoS) after biometric Aadhaar authentication. Therefore, any possibility of diversion is negligible. In this regard, it has been informed by the State Government that as per the present criteria, the applicants are not required to apply for BPL/AAY ration card, rather the same are being generated automatically with the help of *Parivar Pehchan Patra* (PPP) database as per their income criteria i.e. up-to Rs.1.80 lakh per annum.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.875 FOR ANSWER ON 09.02.2024 IN THE RAJYA SABHA.

Statem	ent indicating State-Wi	se number of P			31.01.2024			
S. No.	States/ UTs	Present coverage (In lakh)						
		AA	Y	Priority HH	Total persons			
		No. of	No. of	No. of				
		families	person	persons				
1	Andhra Pradesh	9.08	23.52	244.70	268.22			
2	Arunachal Pradesh	0.38	1.50	6.90	8.40			
3	Assam	6.92	28.08	223.08	251.17			
4	Bihar	25.01	125.05	746.11	871.16			
5	Chhattisgarh	7.19	20.42	180.35	200.77			
6	Delhi	0.69	2.78	70.00	72.78			
7	Goa	0.12	0.46	4.86	5.32			
8	Gujarat	7.73	35.53	316.07	351.60			
9	Haryana	2.68	11.35	115.14	126.49			
10	Himachal Pradesh	1.82	7.67	20.98	28.64			
11	Jharkhand	8.94	34.76	229.43	264.19			
12	Karnataka	10.97	43.91	358.02	401.93			
13	Kerala	5.96	25.59	129.21	154.80			
14	Madhya Pradesh	14.63	54.93	479.86	534.79			
15	Maharashtra	25.05	108.01	592.16	700.17			
16	Manipur	0.64	1.82	18.26	20.08			
17	Meghalaya	0.70	2.91	18.54	21.46			
18	Mizoram	0.26	0.64	6.19	6.83			
19	Nagaland	0.48	2.11	11.94	14.05			
20	Odisha	12.54	37.52	288.46	325.98			
21	Punjab	1.79	7.64	133.80	141.45			
22	Rajasthan	6.29	22.29	417.72	440.01			
23	Sikkim	0.17	0.57	3.24	3.81			
24	Tamil Nadu	18.64	65.78	298.34	364.12			
25	Telangana	5.67	15.29	176.33	191.62			
26	Tripura	1.09	4.62	19.81	24.43			
27	Uttar Pradesh	40.88	132.65	1372.54	1505.19			
28	Uttarakhand	1.84	7.92	54.02	61.94			
29	West Bengal	16.42	54.99	546.85	601.84			
30	A&N	0.04	0.14	0.46	0.61			
31	DNHⅅ	0.05	0.24	2.45	2.69			
32	Lakshadweep	0.01	0.04	0.18	0.22			
33	Chandigarh (DBT)	0.00	0.01	2.98	2.99			
34	Puducherry (DBT)	0.25	0.82	5.52	6.34			
35	J&K	2.33	10.61	61.80	72.41			
36	Ladakh	0.06	0.29	1.15	1.44			
	Total	237.31	892.45	7157.49	8049.94			

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE UNSTARRED QUESTION NO.875 FOR ANSWER ON 09.02.2024 IN THE RAJYA SABHA.

Details of Beneficiaries Benefited Under PMGKAY											
S.N.	District	AAY		SBPL(BPL)		Total					
		Cards	Units	Cards	Units	Cards	Units				
1	AMBALA	15,142	48,988	1,72,603	6,73,205	1,87,745	7,22,193				
2	BHIWANI	17,114	58,001	2,04,385	7,96,393	2,21,499	8,54,394				
3	CHARKHI DADRI	5,713	19,193	82,016	3,20,357	87,729	3,39,550				
4	FARIDABAD	6,638	21,739	3,16,929	12,68,052	3,23,567	12,89,791				
5	FATEHABAD	17,827	60,331	1,69,563	6,67,616	1,87,390	7,27,947				
6	GURGAON	6,107	20,044	1,75,619	6,53,941	1,81,726	6,73,985				
7	HISAR	24,718	83,151	3,02,143	11,77,067	3,26,861	12,60,218				
8	JHAJJAR	8,054	26,427	1,39,990	5,42,061	1,48,044	5,68,488				
9	JIND	19,077	69,538	2,10,919	8,69,699	2,29,996	9,39,237				
10	KAITHAL	15,950	56,609	1,81,276	7,30,425	1,97,226	7,87,034				
11	KARNAL	18,579	58,631	2,48,356	9,84,835	2,66,935	10,43,466				
12	KURUKSHETRA	16,158	55,501	1,57,648	6,20,598	1,73,806	6,76,099				
13	MAHENDRAGARH	17,828	62,237	1,42,261	5,48,770	1,60,089	6,11,007				
14	MEWAT	18,707	83,674	2,19,154	11,69,406	2,37,861	12,53,080				
15	PALWAL	10,959	40,543	1,99,076	8,66,680	2,10,035	9,07,223				
16	PANCHKULA	3,485	12,383	72,865	3,07,375	76,350	3,19,758				
17	PANIPAT	11,472	38,512	2,14,821	8,88,182	2,26,293	9,26,694				
18	REWARI	11,792	38,661	1,36,983	5,13,469	1,48,775	5,52,130				
19	ROHTAK	11,426	36,912	1,58,623	6,13,157	1,70,049	6,50,069				
20	SIRSA	23,356	83,378	2,34,181	8,98,364	2,57,537	9,81,742				
21	SONIPAT	11,386	37,976	2,26,250	8,99,814	2,37,636	9,37,790				
22	YAMUNANAGAR	14,524	46,836	2,15,281	8,75,314	2,29,805	9,22,150				
	Total	3,06,012	10,59,265	41,80,942	1,68,84,780	44,86,954	1,79,44,045				
